

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE  
TRIBUNAL**

**REGIONAL BENCH – COURT NO.I**

**Diary No.866122019 (EX)**

**J. K. Helene Curtis Limited : Appellant**

**VS**

**C.C.G.S.T., Thane Rural : Respondent**

**Appearance**

None for Appellant

Shri Anil Choudhary D.C. (A.R) for Respondent

**CORAM:**

**Hon'ble Dr. D.M. Misra, Member (Judicial)**

**Hon'ble Shri Sanjiv Srivastava, Member (Technical)**

**INTERIM ORDER NO. 203/2019**

**Date of hearing : 28.08.2019**

**Date of decision : 28.08.2019**

**Per : Dr. D.M. Misra**

The defects pointed out by the registry has been removed.

Consequently the appeal is entertained, which will be heard in due course.

(Dictated and pronounced in open court)

**(SANJIV SRIVASTAVA)  
MEMBER (TECHNICAL)**

**(DR. D. M. MISRA)  
MEMBER (JUDICIAL)**

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